Santanu Sen (West Bengal), Dr. Fauzia Khan (Maharashtra), Dr. Sasmit Patra (Odisha) and Dr. Amar Patnaik (Odisha).

### ANNOUNCEMENT BY THE CHAIR

श्री उपसभापति: मैं अगले माननीय सदस्यों को आमंत्रित करूँ, उससे पहले माननीय सदस्यों के लिए एक सूचना है। Hon. Members, as you are aware, the Short Duration Discussion on the 'Economic Situation in the country' was not concluded yesterday. Considering the interest generated, it has been decided to allow the hon. Members, who wish to participate in the discussion, to give their names to the Table office through their party leader/whip by 1 p.m. today.

### MATTERS RAISED WITH PERMISSION - Contd.

MR. DEPUTY CHAIRMAN: The next speaker is Dr. Sikander Kumar; concern over insufficient supply of electricity in Pangi Valley of Himachal Pradesh.

## Insufficient supply of electricity in Pangi Valley of Himachal Pradesh

डा. सिकंदर कुमार (हिमाचल प्रदेश): माननीय उपसभापति जी, मैं आपके माध्यम से इस सदन का ध्यान जिला चम्बा, हिमाचल प्रदेश की पांगी घाटी में विद्युत आपूर्ति की कमी के ऊपर दिलाना चाहता हूँ। आजादी के 75 वर्ष बीत जाने के बाद भी पांगी घाटी जनजातीय क्षेत्र में विद्युत की कमी है। घरों की जनसंख्या करीब 25 हजार है तथा विद्युत आपूर्ति 950 किलोवाट है, जबकि घाटी की जरूरत लगभग 11-12 मेगावाट की है।

# (सभापति महोदय पीठासीन हुए।)

उपरोक्त 950 किलोवाट भी करीब 12 वर्ष पहले बहाल की गई थी, लेकिन आज दिन तक इस संदर्भ में कोई सकारात्मक पहल नहीं की गई है। साच-पास होकर 33 किलोवाट लाइन, जिसका कुछ खंड भूमिगत स्वीकृत था, लेकिन करीब आठ वर्षों से उपरोक्त कार्य बंद पड़ा है। विश्वस्त सूत्रों से मालूम हुआ है कि उक्त 33 किलोवाट पर करीब 35 करोड़ खर्च हो गए, लेकिन न तो संबंधित ठेकेदार को ब्लैकलिस्ट किया गया है और न ही आज तक उक्त 33 किलोवाट को पुनः आरंभ किया जा सका है। विद्युत बोर्ड बिल्कुल मौन है। घाटी में करीब आठ नाले तथा चंद्रभागा नदी

बहती है। उक्त नदी-नालों का दोहन किया जा सकता है। अगर एक नाले पर कहीं भी पावर हाउस का निर्माण किया जाता है, तो विद्युत की समस्या हल हो जाएगी।

अतः मैं आपके माध्यम से सरकार से अनुरोध करता हूँ कि वह इस समस्या की ओर ध्यान दे। ...(समय की घंटी)...

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Sikander Kumar (Himachal Pradesh) Dr. Santanu Sen (West Bengal), Dr. Amar Patnaik (Odisha) and Dr. Fauzia Khan (Maharashtra).

12.00 Noon

## **ORAL ANSWERS TO QUESTIONS**

### **Vulnerable Tribes**

\*31. SHRI RAKESH SINHA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that a number of vulnerable tribes in general, and Meghalaya in particular, are facing problem of not only cultural identity but also economic exclusion due to their ownpsychological reasons;
- (b) if so, the steps taken to protect their identity and existence;
- (c) the reasons for continuously decreasing population of these tribes; and
- (d) whether there are any statistics to show the number of children in these tribes in the age group of zero to twelve (0-12), if so, the details thereof?

THE MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA): (a) to (d) A statement is laid on the table of the House.

#### Statement

(a) and (b) There are 75 groups of most vulnerable sections amongst the tribal communities who are classified as the Particularly Vulnerable Tribal Groups (PVTGs) spread over 18 States and the Union Territory of Andaman & Nicobar Islands. There are no such identified PVTGs in State of Meghalaya.

For cultural preservation and promotion of tribes including PVTGs, Ministry of Tribal Affairs (MoTA) is administrating the scheme of "Support of Tribal Research